

Naxal activities hurdle in investment in Orissa

2230. SHRI BALBIR PUNJ: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether naxalite activities are a major hurdle in attracting fresh industrial/other investment in Orissa;
- (b) if so, whether Government is planning to take any serious steps against naxalite activities; and
- (c) if so, the details of the steps taken and proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) to (c) No, Sir. The State Government of Orissa has informed that during the last five years, 79 MOU's with a total investment commitment of Rs. 3,65,326,40 crores have been signed by the State Government.

State Government deals with the naxal issues and Central Government assists and supplements the resources of the State in the areas of security and development. Government of Orissa has *inter-alia* banned CPI (Maoist) and seven of its front/allied organizations, created a striking force called [Special Operations Group] and created a dedicated Special Intelligence Wing; is in the process of making four Special Security Battalions and five India Reserve Battalions full operational, set up a unit called [Orissa Special Striking Force] by inducting Ex-servicemen; recruited 2100 tribal youths as Special Police Officers; augmented man power in naxal affected Police Stations; has taken up fortification of Police Stations in a phased manner; extended a Special Incentive Package for the Police personnel engaged in Anti-Naxalite and upgraded infrastructure for training the force in counter insurgency and jungle warfare substantially.

Naxalites hold spreading in Delhi

†2231. SHRI BALBIR PUNJ: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Naxalites have made a hold into twenty police station areas of the capital;
- (b) if so, the action taken so far to check the fast spreading Naxalism and the results thereof;
- (c) the future strategy of Government to solve the problem of Naxalism;
- (d) whether it is also a fact that naxalites are making a conspiracy to free Afzal Guru, accused in the attack on Parliament; and
- (e) if so, the precautionary measures being adopted by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) and (b) Available inputs do not suggest overground activities of CPI (Maoist) in Delhi. However, keeping in view activities of their frontal organizations, a Naxal Cell has been set up in Delhi Police.

†Original notice of the question was received in Hindi.

(c) Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways.

(d) and (e) No such intelligence inputs have been received.

Policemen not manning police posts fearing naxals

2232. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in naxalite infested areas of various States like Orissa, Andhra Pradesh etc. policemen do not remain in their police posts owing to fear from naxals;

(b) if so, the details thereof;

(c) whether police force in these areas are not fully equipped and trained to challenge and engage with naxalites; and

(d) if so, how the confidence of law abiding citizens is proposed to be restored when their protector police force is demoralized?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) and (b) There are no reports to indicate that policemen do not remain on their posts due to fear of naxals in naxalite infested areas.

(c) and (d) No, Sir. However, with a view to further strengthen the State police; the Central Government supplements the resources of the State Government through the Schemes of Modernization of State Police Forces, Security Related Expenditure Schemes, Special Infrastructure Schemes, and CIAT School etc. the State Governments take appropriate action. Central Government supplements the efforts of the States both on security and development.

Implementation of police reforms in Delhi and UTs

2233. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that one of the hurdles in implementation of police reforms is that police administration is State subject and there are divergent views of States on the issue;

(b) whether it is also a fact that Delhi Police is directly under the Central Government;

(c) if so, whether Government will implement police reforms in Delhi and Union Territories to set role models for other States to follow; and

(d) if not, the reasons therefor?